NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

6. IA 162/2023 In C.P.(IB)/1042(MB)2017

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2023

NAME OF THE PARTIES: - Udupi Vasudev Ganesh Nayak
IN THE MATTER OF
P and S Jewellery Ltd.

APPEARANCES: -
FOR APPLICANT/LIQUIDATOR : Counsel, Mr. Sagar Pathak

Section: 60(5) U/s 10 of Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.162/2023: - The matter is taken up through Virtual Hearing (VC). The present application is filed by the Liquidator under Section 60(5) read with Rule 11of NCLT Rules, 2016 for placing on record the 18th Progress Report for the quarter ended on 31.12.2022. The Progress Report of the liquidator is taken on record no order is called for. With the aforesaid observation the **IA.No.162/2023** is **allowed** and **disposed of.**

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**

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